

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-258(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017

NAME OF THE COMPANY: M/s. K. G. Marketing V/s. M/s. Suvidha Sign Studios Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Nipun Kumar, Advocate for Operational Creditor

ORDER

Request for an adjournment is being made by the Ld. Counsel for the Petitioner as the main counsel is stated to be out of town.

To come up on 11th September, 2017.

→ Sd →

(S. K. Mohapatra)
Member (T)

→ Sd →

(Ina Malhotra)
Member (J)